#### 199 Reports and Minutes of the

Now, Shri Gundappa Korwar has to lay reports and minutes of the Standing Committee on Labour and Welfare .... (Interruptions)...

SHRI E. BALANANDAN (Kerala): We want the Prime Minister to resign... (Interruptions)...

THE DEPUTY CHAIRMAN: Shri Gundappa Korwar.

#### **REPORTS AND MINUTES OF THE** STANDING COMMITTEE ON LABOUR AND WELFARE

~ SHRI GUNDAPPA KORWAR: Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing Committee on Labour and Welfare and the Minutes of the sittings of the Committee relating thereto:-

- (i) Twentieth Report on the Employee's Provident Funds and Miscellaneous Provision (Amendment) Bill, 1993.
- (ii) Twenty-Third Report on Action Taken by the Government on the recommendations/observations contained in the Eleventh Report of the Standing Committee on Labour and Welfare on "The Ministry of Labour— Demands for Grants, 1995-96."

उपसभापति : श्री यादव जी, आप बोलिये (व्यवधान)

विपक्ष के नेता (श्री सिकन्दर बख्त) : प्राइम मिनिस्टर साहब इस्तीफा दें (व्यवधान)

**شرى سكندر بخت:** پرائم منسٹر

صاحب استعفى ديں ... "مداخلت "...

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : प्रधानमंत्री को अपने पद से त्याग पत्र दे देना चाहिये (व्यवधान)

श्री सिकन्दर बख्त : अब और किस चीज का इंतजार हैं? (व्यवधान)

† شري سکندر بخت: اب اور کس چيز کا

انتظار ہے..."مداخلت"...

उपसभापति : अब यह इंतजार कर रहे हैं कि आप लोग बैठ जाएं तो मैं हाऊस को चलाऊं (व्यवधान)

श्री सिकन्दर बख्त : सदर साहेबा, हद हो गई हैं (व्यवधान)

†[] Transliteration in Arabic Script.

†**شری سکندر بخت:** صدر صاحبہ۔

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and Welfare

حدبوگئی ہے..."مداخلت"...

SHRI S. JAIPAL REDDY (Andhra Pradesh): The Prime Minister has no moral right to continue in office. He has no right to come to office. ...(Interruptions) ...

SHRI SIKANDER BAKHT: The Prime Minister should go, Madam. .(Interruptions)...

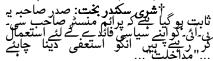
THE DEPUTY CHAIRMAN: Shri Janardan Yadav has to speak on a scam in the Animal Husbandry Department in Bihar in the Zero Hour. ...(Interruptions) ...

SHRI S. JAIPAL REDDY: The Supreme Court has divested the Prime Minister of the CBI portfolio. ...(Interruptions) ...

SHRI V. NARAYANASAMY (Pondicherry): Madam, ...(Interruptions)!..

THE DEPUTY CHAIRMAN: Shri Janardan Yadav has to speak on a scam in Animal Husbandry Department in Bihar. .. .(Interruptions)...

श्री सिकन्दर बख्त : सदर साहेबा, यह साबित हो गया हैं कि प्राइम मिनिस्टर साहब सी.बी.आई. को अपने सियासी फायदे के लिए इस्तेमाल कर रहे थे। उनको इस्तीफा देना चाहिये (व्यवधान)



He has to go. ... (Interruption's).

SHRI SIKANDER BAKHT: He has got to go. ...(Interruptions)...

उपसभापति : बहुत खराब लग रहा हैं (व्यवधान) बैठिए

The House is there to discuss. ...(Interruptions)...

श्री सिकन्दर बख्तः सदर साहिबा, यह कोई गैरत की हुदूद हैं (**व्यवधान**) उसकी सीमा क्या हैं।

वह प्राइम मिनिस्टर साहब से पूछकर हमें बता दीजिए (**व्यवधान**)

† **شری سکندر بخت:** صدر صاحبہ یہ کوئی غیرت کی حد ہے ... "مداخلت"... اسکی

سہا کیا ہے وہ پرائم منسٹر صاحب سے يوچهكرېميں بتا ديحئے ... "مداخلت"...

डिसकशन हैं उपसभापति अभी ....(व्यवधान).... कैसे काम चलेगा ऐसे ....(व्यवधान)....This House can discuss anvthing. Let us do our duty. ...(Interruptions)... Let me finish Zero Hour, Special Mentions and business relating to Animal Husbandry Department. ...(Interruptions)... It is up to you. ... (Interruptions)...

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श्री चतुरानन मिश्र : इसको 167 में आने दीजिए ....(व्यवधान)....

SHRI S. JAIPAL REDDY: Let the Congress Government come forward. (Interruptions) He has no right to continue. (Interruptions) The Congress Government should come forward. (Interruptions) He must go (Interruptions)

उपसभापति : जीरो आवर में आपका भी हैं ....(व्यवधान).... वह भी बोलिएगा ....(व्यवधान)....

SHRI V. NARAYANASAMY: Madam, the Supreme Court has not said anything. (Interruptions)

श्री सिकन्दर बख्त : इंतजार किस चीज का हैं प्राइम मिनिस्टर को ....(व्यवधान).... वे सी.बी.आई. का गलत इस्तेमाल कर रहे हैं ....(व्यवधान)....

†**شرى سكندر بخت:** انتظاركس <u>چيز</u> کا بے پرائم منسٹر کو ... "مداخلت"... وہ سی۔ پی۔آئی۔ کا غلط استعمال کر رہے ہیں ...."مداخلت"...

SHRI S. JAIPAL REDDY: The Supreme Court has divested the Prime Minister of the CBI. (Interruptions) Who is the Minister looking after CBI now? (Interruptions) Madam, who is the Minister? (Interruptions)

SHRI V. NARAYANASAMY: Madam, the Supreme Court has not said anything. (Interruptions)

SHRI S. JAIPAL REDDY: I would like to know who the Minister for CBI is now. (Interruptions)

उपसभापति :अच्छा, अब अपना काम तो कर लें ....(**व्यवधान**).... यादवजी , बोलिए ....(**व्यवधान**)....

SHRI S. JAIPAL REDDY: Madam, who is looking after the CBI portfolio now? ...(Interruptions) ... Madam, there is no Minister for CBI. ...(Interruptions) ...

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उपसभापति :गले में दर्द हो रहा हैं ....(व्यवधान)....

श्री चतुरानन मिश्र : चैम्बर में बुलाइए सबको ....(व्यवधान)....

SHRI PASUMPON THA. KIRUTTINAN (Tamil Nadu): After the Supreme Court decision, the Prime Minister has no right to continue. ...(Interruptions) ...

श्री सिकन्दर बख्त : सदर साहिबा, जो डाइरेक्शन सुप्रीम कोर्ट का हैं वह हिंदुस्तान की तारीख में ....(व्यवधान).... अकेला हैं ....(व्यवधान).... प्राइम मिनिस्टर साहब को उससे कोई शर्म आनी चाहिए और इस्तीफा दे देना चाहिए। कितने और गूनाहों का इंतजार हैं कि उनके गुनाह सामने आएंगे तब इस्तीफा देंगे ....(व्यवधान)....

†شرى سكندر بخت: صدر صاحبه جو ڈائریکشن سپریم کورٹ کا ہے وہ هندوستان کی تاریخ میں ... "مداخلت"... اکیلا ہے ..."مداخلت"... پرائم منسٹر صاحب کو اس سے کوئی شرم آنی چاہئے۔ اور استعفى ديدينا چاہئے۔ كتنے اور گنا ہوں كا انتظار بے کہ انکے گناہ سامنے آئینگے۔ تب استعفی دیدیں گے..."مداخلت".

SHRI SUR1NDER KUMAR SINGLA (Punjab): What about Shri Laloo Prasad Yadav? ...(Interruptions) ...

SHRI PASUMPON THA. KIRUTTINAN: After the Supreme Court order, the Prime Minister has no right to continue in office. ... (Interruptions) ...

उपसभापति : आप बोलिए तो। ....(व्यवधान).... नहीं बोलना हैं? ....(व्यवधान).... नहीं डिस्कस करना हैं? कुछ तो काम करना पड़ेगा ....(व्यवधान).... काम नहीं करना हैं तो दो बजे तक के लिए हाउस एड़जॉर्न करती हं।

The House then adjourned at eleven minutes past twelve of the clock.

†[] Transliteration in Arabic Script.

2.00 P.M.

The House reassembled after lunch at two minutes past two of the clock

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) in the Chair.

श्री मोहम्मद सलीम (पश्चिमी बंगाल) ः उपसभाध्यक्ष जी, हम लोगों ने सुबह कुछ सवाल उठाए थे, ....(व्यवधान)....

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Kindly take your seats.

...(*Interruptions*)... Mr. Leader of the Opposition, you take your seat.... (*Interruptions*)...

SHRI M.A. BABY (Kerala): Sir there is no Government.. (*Interruptions*)...

श्री मोहम्मद सलीम : यह सरकार संसद को कितना महत्व देती हैं, इस बात का पता चल रहा हैं यहां पर । ....(व्यवधान)....

# **†شری محمد سلیم:**یہ سرکار سنسد کوکتنا مہتو دیتی ہے۔ اس بات کا پتہ چل رہا

ہے یہاں پر..."مداخلت"...

SHRI SURINDER KUMAR SINGLA (Punjab): The Minister is sitting here. ... (Interruptions)...

विपक्ष के नेता (श्री सिकन्दर बख्त) : सदर साहब, ....(व्यवधान).... किस चीज का इंताजर हैं प्राइम मिनिस्टर साहब को इस्तीफा देने में ? ....(व्यवधान)....

**تیتا ورودهی دل "شری سکندر** بخت": صدر صاحب...."مداخلت"...کس چیز کا انتظار بے پرائم منسٹر صاحب کو استعفی دینے میں..."مداخلت"...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): What was your request? I do not know anything about your request.

श्री सिकन्दर बख्त : सदर साहब, प्राइम मिनिस्टर साहब के इस्तीफे का क्या हुआ? ....(व्यवधान)....

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): There is no Cabinet Minister. ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Malaviyaji, I will by handle it one one ...(Interruptions)...Kindly take your seat. ,..(Interruptions)...Shn Jaipal Reddy, Kindly take your seat. ...(Interruptions)... One by one, please .... (Interruptions) ... Please listen to me. Now, we are going to take up the Depositories Bill. ...(Interruptions) ... I think, Mr. Salim, you know pretty well that the Members who attended the meeting ... (Interruptions) ... That is not the agenda here. ...(Interruptions) ...

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBIPROSAD PAL): Mr. Vice Chairman, Sir, if you permit me, I would like to lay...(*Interruptions*)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Sikander Bakht, please sit down. That is not the agenda here. The agenda is Depositories Bill. First, the Statutory Resolution has to be moved. ...(Interruptions)...Kindly go back to your seats. ...(Interruptions)...

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI): Mr. Vice Chairman, Sir, what is their point of agitation? ...(Interruptions)... Let us know what their point of agitation is. ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I cannot hear what they are saying. ...(*Interruptions*)...

Let us take up the Depositories Bill. Shri Viren Shah to move the Statutory Resolution. ...(*Interruptions*)... Shri Ram Jethmalani. ...(*Interruptions*)... Shri Satya Prakash Malaviya. Are you moving the Resolution or not?

<sup>&</sup>lt;sup>†</sup>[] Transliteration in Arabic Script.

### 205 S.D. for Grants for Expenditur

Mr. Malaviya ... (Interruptions)...

SHRI SATYA PRAKASH MALAVIYA: I want the Prime Minister to resign....(Interruptions)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): The agenda is Depositories Bill. ...(*Interruptions*)... I will not allow ...(*Interruptions*)... You are aware of the fact that the leaders of the various parties have agreed... (*Interruptions*)...

They have agreed to discuss the matter further. (*Interruptions*)

SHRI PASUMPON THA. KIRUTTINAN: What agreement? No agreement. (Interruptions)

SYED SIBTEY RAZI: I would like to know what their point of agitation is.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Kindly go back to your seats. (*Interruptions*) Nothing will go on record... (*Interruptions*)

Please go to your seats .... (Interruptions)

Kindly go to your seats....(Interruptions)

Please go to your seats....(*Interruptions*)

It is unfortunate that you are not allowing the House to function. I am adjourning the House till four o'clock.

The House then adjourned at eleven minutes past two of the clock.

#### 4.00 P.M.

*The House reassembled at four of the clock.* 

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) in the Chair.

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): Sir, what about our demand for the resignation of the Prime Minister? (Interruptions)

THE VICE-CHAIRMAN (SHRI V NARAYANASAMY): One minute, please.

Let the papers be laid on the Table (Interruptions)

### \*SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1995-96 (March, 1996)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): Sir, I lay on the table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General) for the year 1995-96 (March, 1996).

# \*SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF JAMMU AND KASHMIR (1995-96)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): Sir, I lay on the table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Jammu and Kashmir for the year 1995-96.

# \*THE BUDGET (JAMMU AND KASHMIR) 1996-97

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): Sir, I lay on the table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Jammu and Kashmir for the year 1996-97 (Annual Financial Statement).

# \*SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF UTTAR PRADESH (1995-96)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): Sir, I lay on the table a statement (in English and Hindi)